

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.787
TO BE ANSWERED ON 05.02.2021

SAKHI/ONE STOP CENTRES

787. SHRI CHANDRA PRAKASH CHOUDHARY:
SHRI SANJAY SETH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to establish Sakhi/ One Stop Centres (OSCs) across the country to provide integrated support and assistance under one roof to women affected by violence;
- (b) if so, the details thereof along with its salient features and the number of sanctioned and operational centres set up under the scheme, State/UT-wise including Jharkhand;
- (c) the details of facilities/ services provided in these centres across the country; and
- (d) whether there is an acute shortage of specialists in these centres and if so, the details thereof, State/ UT-wise including Jharkhand?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : 733 One Stop Centres (OSCs) have been approved for 730 districts, out of which 700 have become operational in 35 States/ UTs

As per the Scheme guidelines, the women affected by violence and in distress are provided with a range of integrated services under one roof including police facilitation, medical aid, legal aid and legal counseling, psycho-social counseling and temporary shelter at these centres. The State/UT-wise details of sanctioned and operational OSCs are at **Annexure-I**.

(d) : As per scheme guidelines, for smooth functioning of the centres, the responsibility of appointment/ recruitment/ selection of empanelled agencies/ individuals to provide legal counselling/ Medical aid/ psycho-social counselling etc. lies with the district administration of the respective States/ UTs (including the State of Jharkhand).

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) TO THE LOK SABHA UN-STARRED QUESTION NO.787 FOR 05.02.2020 ASKED BY SHRI CHANDRA PRAKASH CHOUDHARY AND SHRI SANJAY SETH REGARDING 'SAKHI/ ONE STOP CENTRES'

STATE/ UT-WISE DETAILS OF SANCTIONED AND OPERATIONAL ONE STOP CENTRES (OSCs)

Sl. No.	State/ UTs	Number of Sanctioned OSCs	Number of Operational OSCs
1	Andaman & Nicobar Islands (UT)	3	3
2	Andhra Pradesh	14	13
3	Arunachal Pradesh	25	24
4	Assam	33	33
5	Bihar	38	38
6	Chandigarh (UT)	1	1
7	Chhattisgarh	27	27
8	Dadra & Nagar Haveli and Daman & Diu (UT)	3	3
9	Goa	11	11
10	Gujarat	2	2
11	Haryana	33	33
12	Himachal Pradesh	22	22
13	Jammu & Kashmir (UT)	12	12
14	Jharkhand	20	20
15	Karnataka	24	24
16	Kerala	30	30
17	Lakshadweep (UT)	14	14
18	Ladakh (UT)	2	1
19	Madhya Pradesh	1	1
20	Maharashtra	52	51
21	Manipur	37	37
22	Meghalaya	16	16
23	Mizoram	11	11
24	Nagaland	8	8
25	NCT of Delhi (UT)	11	11
26	Odisha	30	30
27	Puducherry (UT)	4	4
28	Punjab	22	22
29	Rajasthan	33	33
30	Sikkim	4	4
31	Tamil Nadu	38	32
32	Telangana	33	33
33	Tripura	8	8
34	Uttar Pradesh	75	75
35	Uttarakhand	13	13
36	West Bengal	23	0

Total	733	700
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